

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 655 of 1998

Jabalpur, this the 9th day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Uma Shankar Patel
Office of S.D.O.P.
Narsinghpur.

(By Advocate - None)

APPLICANT

VERSUS

1. Union of India
Through Secretary of
Telecummunication New Delhi
2. Chief General Manager Telecom
Commission Bhopal.

(By Advocate - None)

ORDER (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

None for the applicant, even in the afternoon inspite of repeated calls. The note sheet shows that none has appeared on behalf of the applicant on previous dates also. It appears that the applicant is no longer interested in prosecuting this case, though this is a case of 1998. Accordingly the OA is dismissed for non-prosecution.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

D.C. Verma
(D.C. Verma)
Vice Chairman (Judicial)

"SA"

प्राप्तकर्ता सं. ओ/व्हा..... जबलपुर, दि.....
प्राप्तकर्ता नाम विवर: -
(1) सं.....
(2) सं.....
(3) सं.....
(4) सं.....
प्राप्तकर्ता नाम विवर: -
के काउंसल
के काउंसल
के काउंसल
के काउंसल
सूचना एवं आवश्यक कार्यवाही हेतु

V. Nayak
S. D. Sharmachhita

D.C.